

well as consumer, telecommunication, medical and industrial electronics.

Telecast Of Serial Laxmi bai' Jhansi Ki Rani'

6637. SHRI RAJENDRA AGNIHOTRY: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to make a T.V. serial on Laxmi Bai 'Jhansi Ki Rani';

(b) if so, the details thereof;

(c) whether any proposal for serial on Laxmi bai Jhansi Ki Rani is pending clearance; and

(d) if so, the time by which it is likely to be given approval?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) to (d). Doordarshan has received three proposals for production of T.V. serials on 'Jhansi Ki Rani' under its new sponsorship scheme. Examination of the proposals received under the new sponsorship scheme has been initiated by Doordarshan. Approval would depend on the merits of the proposals.

[*Translation*]

Payment due against Tannery and Foot Wear Corporation

6638. SHRI MOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the amount outstanding against hide merchants of Kanpur from the Tannery and Foot Wear Corporation;

(b) whether any hindrance has been created in the work of the Corporation due to

the non-payment of the outstanding amount; and

(c) if so, whether Government propose to take concrete steps for the timely payment to the suppliers and to make the payment of this outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.THUNGON): (a) As per provisional estimate, Tannery & Footwear Corporation of India Ltd. (TAFCO) has to pay Rs.2,18,77,918/- to hide merchants of Kanpur U.P. for the period Feb, 90 to July, 91.

(b) Production of tanneries has been partially affected due to shortage of funds. TAFCO has been able to procure small quantity of finished leather from Kanpur market and some quantity of wet blue and raw hides from outside Kanpur.

(c) The Corpn. has been advised to run its commercial operations in a viable fashion in order to meet its working Capital requirements. The Corpn. has also been advised to pay the outstanding dues as early as possible.

[*English*]

Licences for FPS and Kerosene Depots in Delhi to SC/STs

6639. SHRI MOTILAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) the total number of licences of Fair Price Shops, Kerosene Oil Depots issued in the Union Territory of Delhi during last three years;

(b) the number out of them allotted to the SC/ST;

(c) whether there is any reservation in